

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHAPPLICATION No. 112/87 (F)

(WP. NO.

COMMERCIAL COMPLEX, (BDA)
INDIRANAGAR,
BANGALORE-560 038.

DATED: 25/6/87

APPLICANT

N. Venkataraju

Vs

TO

1. N. Venkataraju,
T-890, Blacksmithy Shop,
Ashokapura Railway Workshop
Mysore South, Mysore.
2. Shri. N.R. Naik,
Advocate,
211, Sri rama Road,
2nd Block, Thyagarajanagar,
Bangalore- 560 028.
3. General Manager,
Southern Railway,
Park Town, Madras-3.
4. The Chief Personnel Officer,
Southern Railway, Park Town,
Madras-3.
5. The Works Manager,
Ashokapura, Railway Workshop,
Mysore South, Mysore.
6. Sri. Eswarachari, Major,
T.No.903, Mechanical Workshop,
Ashokapuram Railway Workshop,
Mysore South, Mysore.

RESPONDENTS

GM, S.Railway, Madras-3, & 7 Ors

7. Sri. M. Nagaraj,
Major, T.No.909, Mechanical Workshop,
Ashokapuram Railway Workshop, Mysore South,
Mysore.
8. Sri. M. S. Umashankar,
Major, T.No.913, Mechanical Workshop,
Ashokapuram Railway Workshop, Mysore South,
Mysore.
9. Sr. G. Munivannan,
Major, T.No.919, Mechanical Workshop,
Ashokapuram Railway Workshop, Mysore South,
Mysore.
10. Sri. M. V. Radhakrishnan,
Major, T.No.921, Mechanical Workshop,
Ashokapuram Railway Workshop,
Mysore South, Mysore.
11. K. V. Dakshmanachar,
No.4, 5th Cross,
Briand Square Police Qrs, Mysore Road,
Bangalore- 560 002.

SUS
26/6/87
SUBJECT: SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO. 112/87 (F)

....

Please find enclosed herewith the copy of the Order
passed by this Tribunal in the above said Application on
10-6-87.

12. Sri. M. C. Narasimhan,
85, VI Cross, IV Main,
Malleswaram,
Bangalore-3.

ENCL: As above.

R. H.
DEPUTY REGISTRAR
(JUDICIAL)

SL
Please send
me a copy
25/6/87

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE

DATED THIS THE 10TH DAY OF JUNE, 1987.

PRESENT:

Hon'ble Mr. Justice K.S.Puttaswamy,

.. Vice-Chairman.

And:

Hon'ble Mr.L.H.A.Rego.

.. Member(A)

APPLICATION NUMBER 112 OF 1987.

N.Venkataraju,
S/o Narasimhadu,
Aged 29 years, T.No.890,
Blacksmithy Shop,
Ashokapuram, Mysore South.

..Applicant.

(By Sri M.R.Naik, Advocate)

v.

1. Union of India,
represented by the General Manger,
Southern Railway, Park Town,
Madras-3.
2. The Chief Personnel Officer,
Southern Railway,
Park Town, Madras-03.
3. The Works Manager,
Ashokapura Railway Workshop,
Mysore South, Mysore.
4. Sri Eswarachari, Major, T.No.903.
5. Sri Nagaraj, M., Major, T.No.909.
6. Sri M.S.Umeshankar, Major, T.No.913.
7. Sri G.Munivannan, Major, T.No.919.
8. Sri M.V.Radhakrishna, Major, T.No.921.

Sl.No.4 to 8 are working in
Mechanical Workshop, Ashokpuram Railway
Workshop, Mysore South, Mysore.

.. Respondents.

(By Sri K.V.Lakshmanachar, Advocate for R1 to R3)
(By Sri M.C.Narasimha, Advocate for R4 to R8 Absent).

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This application coming on for hearing this day, Vice-Chairman made
the following:



O R D E R

In this application made under Section 19 of the Administrative Tribunals Act, 1985, the applicant has challenged order No.35/87 in No.S/P-535/V-B Sony dated 2-2-1987 of the Works Manager, Mechanical Workshop, Ashokapuram Railway Workshop, Mysore in so far as it directs his reversion from the post of Skilled Artisan Grade-II carrying a time-scale of Rs.1200-1800 to Grade-III carrying a time scale of Rs.950-1500 on diverse grounds.

2. After this case was heard at some length Sri N.R.Naik, learned counsel for the applicant, prays for permission to withdraw this application with liberty reserved to the applicant to challenge the re-classification award (Railway Workers Classification Tribunal Award), certain rules and orders touching on earlier promotions as also the order of reversion made against him. We consider it proper to grant this request of Sri Naik. We, therefore, grant the permission sought by the applicant and dismiss this application as withdrawn by him. No costs.

3. We do hope and trust that respondents 1 to 3 and such other officers who are in custody of the relevant records will furnish copies of them to the applicant and others to file their fresh applications before this Tribunal. 1

Sd/-
VICE-CHAIRMAN

Sd/-
MEMBER(A).
10.6.87

bsg/np.

-True Copy -

R. Bhat 25/6/87
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE